

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **24<sup>th</sup>** day of **July**, 2018

Present :

**Hon'ble Mr. Justice Bharat Bhushan, Member-J  
Hon'ble Mr. Gokul Chandra Pati, Member-A**

**CCP/330/00041/2018  
in  
Original Application No.1196 of 2017**

Shambhu Narain Singh, S/o Late Shri Hari Prasad Singh, R/o Village and Post – Chamaw, District – Varanasi.

.....Applicant.

By Advocate – Shri R.K. Dixit

**V E R S U S**

1. Sunil Kumar Rai, Director Postal Services, Allahabad Region, Allahabad.
2. Sunil Kumar Rai, in Additional Charge of Director Postal Services, Varanasi Region, Varanasi.

.....Respondents/Opposite Parties.

By Advocate : Shri N.P. Shukla

**O R D E R**

**By Hon'ble Mr. Justice Bharat Bhushan, Member-J :**

Learned counsel for the respondents has filed compliance affidavit. Learned counsel for the applicant has also conceded that compliance has already been made.

2. In view of the above, the contempt petition is dismissed.

Notices issued to the respondents are discharged.

Member-A

Member-J

RKM/